

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2871
ANSWERED ON 17.12.2025

COMPRESSED BIOGAS PLANTS

2871. SHRI ARUN BHARTI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of proposals for setting up of Compressed Biogas (CBG) or Bio-Energy Plant in the Jamui-Munger region of Bihar to utilize agricultural residue and organic waste;
- (b) the financial assistance provided to local entrepreneurs in Jamui for setting up small-scale biomass gasifier or pelletisation units;
- (c) the steps taken by the Government to promote the use of solar energy for hot water systems and street lighting in the rural areas of Jamui;
- (d) the progress made in integrating renewable energy sources with the existing mini and micro-grids in the remote and tribal blocks of Jamui; and
- (e) the measures to ensure the sustainable supply of feedstock for the proposed bio-energy projects in the Jamui Lok Sabha Constituency in Bihar?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) MNRE have not received any proposal for setting up of Compressed Biogas (CBG) or Bio-Energy Plant in the Jamui-Munger region of Bihar.

(b) MNRE has been implementing the Waste to Energy programme under Phase-I of National Bioenergy Programme in the country including in Jamui, which inter-alia supports setting up of Biomass Gasifier projects by providing Central Financial Assistance (CFA), and the details of CFA pattern may be seen below:

- Rs. 2,500 per kWe with dual fuel engines for electrical application
- Rs. 15,000 per kWe with 100% gas engines for electrical application
- Rs. 2 lakh per 300 kWth for thermal applications

Further, MNRE has been implementing the Biomass Programme to under Phase-I of National Bioenergy Programme in the country including in Jamui, which inter-alia supports setting up of pelletisation units by providing CFA, and the details of CFA pattern may be seen below:

- Non-Torrefied Pellet manufacturing plant: Rs. 21 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 TPH plant, whichever is lower, with maximum Rs. 105 lakhs per project
- Torrefied Pellet manufacturing plant: Rs. 42 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 TPH plant, whichever is lower, with maximum Rs. 210 lakhs per project

(c) Solar water heating systems are already being deployed commercially across the country, and to further promote the use of reliable, high-quality systems, the Ministry has issued a Quality Control Order (QCO) mandating that only BIS-certified systems may be manufactured, sold, or installed nationwide. Further, there is no active scheme of solar street lights being implemented by MNRE, however, solar street lights are being installed in rural areas of Bihar under the Mukhyamantri Gramin Solar Street Light Yojana (MGSSLY). Moreover, under the Bihar Policy for Promotion of New & Renewable Energy Policy, 2025, provision for use of solar energy for hot water system in industries having hot water boiler/ steam boiler has been included.

(d) MNRE is not implementing any specific scheme for integration of renewable energy sources with existing mini and micro-grids in the remote and tribal blocks of Jammu. However, the Ministry has been implementing schemes such as PM Surya Ghar: Muft Bijli Yojana, PM-KUSUM and Biogas Programmes across the country, including in remote and tribal blocks of Jammu, and benefits under these schemes may be availed in accordance with their respective implementation guidelines.

(e) Under the Bihar Policy for Promotion of New & Renewable Energy Policy, 2025 there is a provision for creation of a district-wise Resource Information Bank, which may be explored for facilitation of biomass aggregation through BREDA, which can support assured and sustainable feedstock availability for bio-energy projects in the constituency.
